

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 24594/2018

(Arising out of impugned final judgment and order dated 24-07-2017 in CWJC No. 4345/2017 passed by the High Court Of Judicature At Patna)

UNION OF INDIA &amp; ORS.

Petitioner(s)

VERSUS

NAR SINGH THAKUR

Respondent(s)

IA No. 103120/2018 - CONDONATION OF DELAY IN FILING)

Date : 26-08-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE DINESH MAHESHWARIFor Petitioner(s) Ms. Shraddha Deshmukh, Adv.  
\*Mr. Abhishek Kumar, Adv.  
Mrs. Anil Katiyar, AOR  
Mr. Raj Bahadur, AORFor Respondent(s) Mr. P. V. Yogeswaran, AOR  
Mr. Ashish Kumar Upadhyay, Adv.  
Mr. Y. Lokesh, Adv.  
Mr. Babul Kumar, Adv.  
Mr. P. Abinеш Karthik, Adv.  
Mr. Arun Singh, Adv.UPON hearing the counsel the Court made the following  
O R D E RList this matter along with Special Leave  
Petition (C) No.30621 of 2011.As prayed, counter affidavit by the counsel  
for the respondent may be filed in the meantime.(NEETU KHAJURIA)  
COURT MASTER(VIDYA NEGI)  
COURT MASTER

\*ROP revised due to correction in the name of advocate.

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(VIDYA NEGI)  
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